

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 233 of 2013 &**  
**I.A. No. 318 of 2013**

**Dated : 26<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Anr.**  
**.....Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 318 of 2013 (Appl. for stay) to the Respondents returnable on 30.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.10.2013.** In the meantime, the proceedings pending before the State Commission may not go on.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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Note: Registry is directed to issue  
Dasti.